the Ering Committee Report, particularly the one relating to formation of Advisory Council on Agency level:

- (d) when NEFA will have a State Civil Service of its own; and
- (e) whether there has been any techno-economic survey in NEFA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The boundary between NEFA and Assam has been defined in various notifications, though not demarcated on ground.

- (b) The matter is under consideration.
- (c) Out of ten recommendations, eight have already been implemented. As regards the formation of an Advisory Council at Agency level, a Regulation is expected to be promulgated shortly.
- (d) The NEFA Civil Service is already in existence.
 - (e) Yes Sir.

THREAT BY ASSAM HILL PEOPLES CONFERENCE

723. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the reported threat of 'direct action' held out by the Assam Hill Peoples Conference, if their demands are not met by the 13th July, 1967; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) and (b) Perhaps the reference is to the report which appeared in the 'Asam Tribune', dated the 28th May, 1967, according to which the All Party 892 R.S.D.—5. Hill Leaders Conference is likely to revive its threat of direct action if the Centre fails to find an acceptable solution to the hill problem before July 13. The Government hope that such a situation would not arise and the people concerned would appreciate that a matter like this cannot be settled by direct action or any other kind of agitation.

APPOINTMENT OF GOVERNOR OF WEST BENGAL

724. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Chief Minister of a State is consulted by the Government of India before appointing the Governor of that State;
- (b) whether his attention has been drawn to the statement of the Deputy Chief Minister of West Bengal that their Government was not consulted before the appointment of new Governor of West Bengal was announced; and
- (c) if so, the reaction of the Govvernment to the aforesaid statement?

 THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a)

 Yes, Sir.
- (b) and (c) The Chief Minister of West Bengal, was consulted before the appointment of the new Governor of West Bengal.

725. and 726. [Transferred to the 19th June, 1967].

च्चित्साम में नागा सैनिक छावनियां

- 260. श्री सुन्दर सिंह भंडारी: न्या गह-कार्य मंत्री यह बताने की कृपा करेंगे कि:
- (क) विद्वोही नागात्रों ने श्रामाम के किन-किन भागों में ग्रपनी सैनिक छावनियां कायम कब्द-रखी हैं;

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[†]Transferred from the 30th May, 1967.